

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 171 of 2012

Dated : 4th December, 2013

Tata Power Delhi Distribution Co. Ltd. ... Appellant (s)
Versus

Delhi Electricity Regulatory Commission ... Respondent(s)

ORDER

As agreed by the learned counsel for the parties, post the
matter on **18.12.2013.**

COURT MASTER